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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ ITA 776/2025, CM APPL. 81182/2025, CM APPL. 81183/2025
CM APPL. 81184/2025

PR. COMMISSIONER OF INCOME TAX -7, DELHIAppellant

Through: Mr. Puneet Rai, SSC, Mr. Rishabh Nangia, JSC, Mr. Ashvini Kumar, JSC, Mr. Gibran Naushad, JSC and Mr. Nikhil Jain, Adv.

versus

UK PAINTS INDIA PVT. LTD.Respondent

Through: Mr. Akash Shukla and Mr. V Kulkarni, Adv.

CORAM:
HON'BLE MR. JUSTICE V. KAMESWAR RAO
HON'BLE MR. JUSTICE VINOD KUMAR

ORDER
22.12.2025

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1. Mr. Ruchir Bhatia, learned SSC does not press the appeal as the appeal has low tax effect.
2. The appeal as well as pending applications are dismissed as not pressed.

V. KAMESWAR RAO, J

VINOD KUMAR, J

DECEMBER 22, 2025

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